GOVERNMENT OF INDIA ENVIRONMENT AND FORESTS LOK SABHA

STARRED QUESTION NO:62 ANSWERED ON:08.07.2009 CONSERVATION OF LAKES Mahtab Shri Bhartruhari

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether a number of lakes in the country has declined over the years;

(b) if so, the details thereof and the reasons therefor;

(c) whether the Union Government has launched any centrally sponsored scheme for their conservation;

(d) if so, the details thereof;

(e) whether the Union Government has received any proposals from various States including Uttar Pradesh for conservation of natural lakes in their States;

(f) If so, the details thereof alongwith the action taken by the Union Government thereon; and

(g) the impact of the centrally sponsored schemes on the conservation and management of polluted and degraded lakes in the country?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a) to (g) A Statement is laid on the TabJe cf the House.

Statement referred to in reply to parts (a) to (g) of Lok Sabha Starred Question No.62 to be answered on Wednesday, the 8th July, 2009 on Wednesday, the 8th July `Conservation of Lakes`

(a) to (d) The Ministry is implementing the Centrally Sponsored Scheme of National Lake Conservation Plan (NLCP) since June, 2001, for conservation and management of polluted and degraded lakes in urban and semi-urban areas of the country on a 70:30 cost sharing basis between the Central Government and the respective State Governments. The outlay for XI Plan under the NLCP Scheme is Rs.440 crore.

(e) & (f) The lake conservation proposals received by this Ministry from various states/UTs for consideration under NLCP are given in Annexure-I. Out of the proposals received, the Ministry has so far sanctioned projects for conservation of 57 lakes at an estimated cost of Rs. 856.76 crore. The details of the projects sanctioned by this Ministry under NLCP are at Annexure -II.

From the State of Uttar Pradesh (UP), four proposals have been received for consideration under NLCP. These are for Mansi Ganga Lake in Mathura, Ramgarh Tal in Gorakhpur, Laxmi Tal in Jhansi and Madansagar in Mahoba. The project for `Prevention of Pollution & Revival of Mansi Ganga Lake` in Mathura was sanctioned in March, 2007 at a cost of Rs,22.71 crore. The proposals for Ramgarh Tals Gorakhpur and Laxmi Tal, Jhansi were examined in the Ministry and have been referred back to the State Government for providing technical clarifications. The proposal for Madansagar in Mohaba does not meet the guidelines of NLCP.

Proposals for conservation and rejuvenation of lakes are considered for sanction subject to their admissibility as per NLCP guidelines, pollution status, prioritization and availability of funds under the Plan.

(g) The implementation of sanctioned works under the Scheme has resulted in tackling of pollution load entering the lake, improved lake water quality and enhanced lake aesthetics.